

12.10 hrs.

PAPERS LAID ON THE TABLE

Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Amendment Act, 1974 and Gujarat Government Orders under Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Act, 1972.

THE MINISTER OF WORKS AND HOUSING (SHRI BHOLA PASWAN SHASTRI): I beg to lay on the Table:

- (i) A copy of the Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Amendment Act, 1974 (President's Act No. 10 of 1974) (Hindi and English versions) published in Gazette of India dated the 7th August, 1974 under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act, 1974 together with an explanatory note [Placed in Library. See No LT-8365/74]
- (ii) (a) A copy each of the following Gujarat Government Orders under sub-section (4) of section 7 of the Gujarat Vacant Lands in Urban Areas (Prohibition of Alienation) Act, 1972, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat:
 - (1) Order No VCT/SR/595/72, dated the 29th November, 1973 in the case of Shri Walter Jacob Christian and others.
 - (2) Order No. VCT/SR/15/72, dated the 29th November, 1973, in the case of Shri Abdul Karimbhai Hajinabibhai.
 - (3) Order No VCT/SR/579/72, dated the 29th November, 1973 in the case of Shri Dineshbhai Mohanlal Desai.
 - (4) Order No. VCT/SR/70/73, dated the 3rd December, 1973 in the case of Shri Lalbhai Devchand Shah.
 - (5) Order No. VCT/SR/11/13/14/72, dated the 5th December, 1973 in the case of Shri Chandrakant Chotalal Desai.
 - (6) Order No. VCT/SR/755 dated the 29th December, 1973 in the case of Shri Shankalchand Jaichandbhai Patel.
 - (7) Order No. VCT/SR/573/72 dated the 15th December, 1973 in the case of Shri Dhirubhai Ranchhodbhai Desai.
 - (8) Order No. VCT/SR/37/73 dated the 29th December, 1973 in the case of Shri Trikamlal Ranchhodas Panchal.
 - (9) Order No. VCT/SR/635/72 dated the 31st December, 1973 in the case of Shri Hamirbhai Kanjubhai Doriya.
 - (10) Order No VCT/SR/573/72 dated the 8th January, 1974 in the case of Adarsh Cooperative Industrial Estate Ltd.
 - (11) Order No VCT/SR/576/73 dated the 8th January, 1974 in the case of Shri K. N. Taneja.
 - (12) Order No. VCT/SR/78/73 dated the 3rd February, 1974 in the case of Shubhsegar Mills Pvt Ltd.
 - (13) Order No VCT/SR/29/73 dated the 3rd February, 1974 in the case of M/s. Rupam Cine Enterprise.
 - (14) Order No VCT/SR/77/73 dated the 13th February, 1974 in the case of M/s. Dugar Textile Mills Pvt. Ltd.
 - (15) Order No. VCT/SR/45/72 dated the 13th February, 1974 in the case of Mahalaxmi Metal and Rolling Factory.
 - (16) Order No. VCT/SR/740 dated the 13th February, 1974, in the case of Shri Vijay Steel Rolling Mills Pvt. Ltd.
 - (17) Order No. VCT/SR/696/72 dated the 19th February, 1974 in the case of Gravity Instrument Private Ltd.
 - (18) Order No. VCT/SR/644/72 dated the 28th February, 1974 in the case of Vishnu Cotton Jinning Factory.

- (19) Order No. VCT/3074/25904-V dated the 20th April, 1974 in the case of Shri Chandra Sinha Gambhirsinha Venkaneda Tal Palsana.
- (20) Order No. VCT/1474/17747-V. dated the 29th April, 1974 in the case of Shri Ramji Motiji Thakore, Chodasar Taluka City.
- (21) Order No. VCT/1473/85194-V dated the 11th April, 1974 in the case of Shri Naroda Satyanarayan Cooperative Housing Society, Ahmedabad.
- (22) Order No. VCT-2074/Kha/2152-V dated the 18th April, 1974 in the case of Shri Surajal Maganbhai Paneria, Panera Pardi Taluka Bulsar.
- (23) Order No. VCT-3073/Kha/4937-V dated the 21st April, 1974 in the case of Shri Santilal Rangildas Khandwala Surat.
- (24) Order No. VCT/2473/113882-V dated the 11th April, 1974 in the case of Shri Devjibhai Ambabhai Junagadh.
- (25) Order No. VCT/1474/25599-V dated the 29th April, 1974 in the case of Shri Ranchodbhai Atmaram, Sola Tal Daskroi.
- (26) Order No. VCT/2673/26480-V dated the 18th April, 1974 in the case of Shri Patel Bhikhabhai Shankarlal, Visnagar.
- (27) Order No. VCT/3173/100063-V dated the 16th April, 1974 in the case of Shri Mahavir Cooperative Housing Society Ltd., Vidvan, Surendranagar.
- (28) Order No. VCT/3074/21742-V dated the 29th April, 1974 in the case of Shri Thakorebhai Kuberbhai Patel, Puna Tal Choriyasi.
- (29) Order No. VCT/1474/9179-V dated the 18th April, 1974 in the case of Shri Ishwarbhai Shivrul Patel, Narangpura, Taluka Daskroi, Distt. Ahmedabad.
- (30) Order No. VCT/1473/123874-V dated the 23rd April, 1974 in the case of Shri Ibrahim Daud Nabibhai, Jamaipur Chakla.
- (31) Order No. VCT/2373/43756-V dated the 29th April, 1974 in the case of Shri Rambhai Gigabhai & Bhanabhai Ratna, Junagadh.
- (32) Order No. VCT/SR/52/73 dated the 5th April, 1974 in the case of Shri Mahalaxmi Cotton Jinning Factory, Dholka.
- (33) Order No. VCT/SR/654/72 dated the 5th April, 1974 in the case of M/S. Rasik Cine Enterprise, Ahmedabad.
- (34) Order No. VCT/SR/130/73 dated the 7th April, 1974 in the case of Pinku Corporation, Ahmedabad.
- (35) Order No. VCT/SR/638/72 dated the 20th April, 1974 in the case of Associated Labour Corporation, Ahmedabad.
- (36) Order No. VCT/SR/89/73 dated the 22nd April, 1974 in the case of Gujarat State Fertiliser Company Ltd., Baroda.
- (37) Order No. VCT/SR/45/73 dated the 23rd April, 1974 in the case of Electro Engineering Products, Baroda.
- (38) Order No. VCT/SR/38/73 dated the 23rd April, 1974 in the case of Shri Epox Electricals Pvt. Ltd., Baroda.
- (39) Order No. VCT/SR/53/73 dated the 27th April, 1974 in the case of Smt. Navmalikaben Manubhai Kamdar, Baroda.
- (40) Order No. VCT/LND/WS/2228 dated the 19th April, 1974 in the case of Ambica Brick Industries, Godhra.

- (41) Order No VCT/SR/258/72 dated the 20th April, 1974 in the case of Smt Harigangaben Ishwarlal, Katargam, Surat
- (42) Order No VCT/RG/333 dated the 26th April 1974 in the case of Shri Ram Paper Mills Pvt Ltd Surat
- (43) Order No TNC/VCT dated the 5th April 1974 in the case of Vallabh Glass Works Vallabh-Vidyanagar
- (44) Order No TNC/VCT/SR/164/WS/3780 dated the 20th April 1974 in the case of M/S Krishna Metal Industries, Nadiad
- (45) Order No TNC VCT/SR/202/WS 3772 dated the 20th April, 1974 in the case of Shri Ravji-bhai Parsottam Uttarsanda Tal Nadiad
- (46) Order No TNC VCT/SR/175/WS 3805 dated the 30th April 1974 in the case of Bhagvati Cold Storage Nadiad
- (47) Order No TNC VCT SR/80/WS dated the 20th April 1974 in the case of Shri Chaturbhai Lallubhai Patel Moguri Tal Anand
- (48) Order No TNC VCT/SR 80/WS/3865 dated the 20th April 1974 in the case of Shri Vithal-bhai Lakhabhai Uttarsanda Tal Nadiad
- (49) Order No LND/VST/Slp-6590 WS 2337 dated the 19th April 1974 in the case of Gujarat Cables and Enamaled Products Pvt Ltd Ankleshwar
- (50) Order No VCT/1474/41648-V dated the 16th May 1974 in the case of Shri Sakaraji Udayi Thakore, Ambethi Tal Dholka
- (51) Order No VCT/3074/35848-V dated the 27th May, 1974 in the case of Shri Durlabhbhai Lallubhai, Sandhar, Tal Olpad
- (52) Order No VCT/2074/7511-V dated the 27th May 1974 in the case of Shri Navsari Vibhag Kushtarog Nivaran Mandali Navsari
- (53) Order No VCT/2074/1567-V dated the 1st June 1974 in the case of Shri Dhirubhai Ranchodji Desai Vapi Tal Pardi
- (54) Order No VCT/1874/37149-V dated the 1st June 1974 in the case of Shri Nathubhai Dhana-bhai Akwada Tal Bhavnagar
- (55) Order No VCT/1473/88747-V dated the 7th June 1974 in the case of Shri Ambaji Mataji Devasthan Managing Committee Palanpur
- (56) Order No VCT/1473/17882-V dated the 14th June 1974 in the case of Shri Hasumukhlal Keshavlal Patel Ahmedabad
- (57) Order No VCT/3074/45215-V dated the 5th June 1974 in the case of Shri Kalidas Dahyabhai, Ahmedabad
- (58) Order No VCT/1473/23044-V dated the 24th June 1974 in the case of Shri Popatlal Premchand & Subhodhchandra Popatlal Ahmedabad
- (59) Order No VCT 1473/89045-V dated the 25th June, 1974 in the case of Shri Jitendra Patel Chairman of Yashsagar Co-operative Housing Society Limited Ahmedabad
- (60) Order No VCT 2874/41649-V dated the 27th June 1974 in the case of Shri Vadaliya Rasulfateh Rajvadala Tal Vankaner Rajkot
- (61) Order No VCT-1774/37688-V dated the 27th June 1974 in the case of Shri Chaganbhai Punjabhai Patalwadia, Bill Tal, Baroda.

- (62) Order No. VCT-2072/1545-V dated the 27th June, 1974 in the case of the State Bank Staff Cooperative Housing Society (Proposed), Bulsar.
- (63) Order No. VCT/2473/113075-V dated the 28th June, 1974 in the case of S. T. Employees Cooperative Housing Society (Proposed) Borsad, Dist. Kaira.
- (64) Order No. VCT/2874/47806-V dated the 10th July, 1974 in the case of Shri Bhimsinha Gulabsinha Jadeja, Rajkot.
- (65) Order No. VCT/3073/141890-V dated the 16th July, 1974 in the case of Shri Jamnadas Maganlal, Surat.
- (66) Order No. VCT/1774/659-V dated the 17th July, 1974 in the case of The Krishna Cooperative Housing Society, Baroda.
- (67) Order No. VCT/SR/82/73 dated the 2nd May, 1974 in the case of Sukrut Cooperative Industries, Ahmedabad.
- (68) Order No. VCT/SR/705/72 dated the 6th May, 1974 in the case of Gangadhar Cotton Pressing Factory, Ahmedabad.
- (69) Order No. VCT/SR/705/72 dated the 6th May, 1974 in the case of M/S. Leubi Engineering, Ahmedabad.
- (70) Order No. VCT/SR/119/73 dated the 14th May, 1974 in the case of Madhavpura Market Shop and Ware Housing Cooperative Society Ltd., Ahmedabad.
- (71) Order No. VCT/SR/42/72 dated the 16th May, 1974 in the case of Shri Jamanadas Narayandas Jethanand Harijani, Ahmedabad.
- (72) Order No. VCT/SR/19/73 dated the 18th May, 1974 in the case of M/S. Continental Industries Ahmedabad.
- (73) Order No. VCT/SR/118/73 dated the 18th May, 1974 in the case of Shri Nathubhai Kuberdas Prajapati, Ahmedabad.
- (74) Order No. VCT/SR/507/72 dated the 30th May, 1974 in the case of M/S. Vadnagarwala Dying and Printing Works, Ahmedabad.
- (75) Order No. VCT/SR/508/72 dated the 30th May, 1974 in the case of M/S. Ganibhai Rahimji Vadnagarwala, Ahmedabad.
- (76) Order No. VCT/SR/138/73 dated the 17th June, 1974 in the case of Ellisbridge Shopping Centre Owners Association, Ahmedabad.
- (77) Order No. VCT/SR/178/73 dated the 6th July, 1974 in the case of Smt. Laxmiben Sivaji Thakore, Ahmedabad.
- (78) Order No. VCT/ Case No. 20 dated the 13th May, 1974 in the case of M/S. Indian Chemical Industries, Rajkot.
- (79) Order No. (Vacant land case) No. 29 dated the 13th May, 1974 in the case of Shri Dayal Mulji & Shri Ravji Mulji, Upletha
- (80) Order No. (Vacant land case) No. 16 dated the 20th May, 1974 in the case of M/S. Guldip Corporation, Kuvadva, Rajkot.
- (81) Order No. (Vacant land case) No. 30 dated the 30th May, 1974 in the case of Mohanlal Dayabhai Vadera, Rajkot.
- (82) Order No. (Vacant land case) No. 21 dated the 31st May, 1974 in the case of Shri Vasantlal Popatlal Malaviya, Gondal, Dist. Rajkot.
- (83) Order No. (Vacant land case) No. 10 dated the 6th June, 1974 in the case of Shri Hirji Ratna and others, Upletha.
- (84) Order No. VCT case No. 33 dated the 7th June, 1974 in the case of Kumari Shri Hit-

- endra Kumariba Rasikkumar
Sinhji Zala, Wankaner.
- (85) Order No. (Vacant land case)
No. 27 dated the 27th June,
1974 in the case of M/s.
Jagadamba Pottery Works,
Kankaner.
- (86) Order No. (Vacant land case)
No. 34 dated the 27th June,
1974 in the case of Shri
Bharat Re. factory, Morbi,
Distt., Rajkot.
- (87) Order No. Bhumi/VCT dated
the 1st May, 1974 in the case
of Shri Govindbhai Ranchod-
bhai Dalvadi, Broach.
- (88) Order No. LND/VCT dated the
1st May, 1974 in the case of
Shri Vasantlal Bhikhabhai
Mistry, Broach.
- (89) Order No. Bhumi/VCT dated
the 1st May, 1974 in the case
of Shri Hasmukhlal Maganlal
Shah, Chapra, Tal, Anklesh-
war.
- (90) Order No. LND/VCT dated
the 1st May, 1974 in the case
of Shri Jitendra Jashbhai
Patel.
- (91) Order No. LND/VCT dated the
1st May, 1974 in the case of
Shri R. C. Sodagar.
- (92) Order No. LND/VCT dated the
1st May, 1974 in the case of
Shri M. B. Dalwadi.
- (93) Order No. Bhumi/VCT dated
the 1st May, 1974 in the case
of Shri J. K. Pandya.
- (94) Order No. Bhumi/VCT dated
the 1st May, 1974 in the case
of Shri Jayantilal Bhikhabhai
Modi.
- (95) Order No. LND/VCT 44/74
dated the 8th May, 1974 in the
case of Shri N. C. Modi.
- (96) Order No. Bhumi/VCT dated
the 9th May, 1974 in the case
Shri P. A. Shah, Partner,
Anand Engineering Works,
Broach.
- (97) Order No. Bhumi/VCT/Wasi
dated the 16th May, 1974 in
the case of Shri V. M. Dodaji,
Director, Cowaran Pvt. Ltd.
- (98) Order No. VCT/SR/340 dated
the 3rd May, 1974 in the case
of Tapi Industrial Cooperative
Service Society (Proposed).
- (99) Order No. VCT/SR/296/73
dated the 7th May, 1974 in the
case of J & K Industries,
Surat.
- (100) Order No. VCT/SR/332 dated
the 9th May, 1974 in the case
of Shri Kantilal K. Thakore,
Partner of Kamal Tiles.
- (101) Order No. VCT/SR/279 dated
the 5th July, 1974 in the case
of Shri Ramkrishna Industrial
Cooperative Service Society
Limited, Surat.
- (102) Order No. VCT/SR/316 dated
the 5th July, 1974 in the case
of Shri Gulabchand Syamal,
Olpad, Distt. Surat.
- (103) Order No. VCT/SR/36/73
dated the 2nd May, 1974 in
the case of M/s. Inland Cryo-
genic Private Ltd., Baroda.
- (104) Order No. Ch. LND-I, VCT/4
691/74 dated the 17th June,
1974 in the case of Shri Jalram
Cold Storage-Ice Factory, Am-
reli.
- (105) Order No. Ch. LND/VCT/892/4
74 dated the 28th May, 1974 in
the case of Bharat Cement
Pipe Industries, Amreli.
- (106) Order No. VCT/SR/65/73
dated the 15th May 1974 in
the case of Shreyas Education
Trust, Baroda.
- (107) Order No. VCT/SR/15/73 da-
ted the 18th May, 1974 in the
case of Alembic Chemical
Works Company Ltd., Baroda.

- (108) Order No. VCT/SR/101/74 dated the 4th June, 1974 in the case of Sarabhai M. Chemicals (Telerad Private Ltd.,) Baroda.
- (109) Order No. VCT/SR/44/74 dated the 4th June, 1974 in the case of Shri Nitinbhai Chhotabhai Desai and Others, Baroda.
- (110) Order No. VCT/SR/42/73 dated the 4th June, 1974 in the case of Shri Haribhai Bhumbhai Naik and Others, Baroda.
- (111) Order No. VCT/SR/43/73 dated the 4th June, 1974 in the case of Shri Savailal Amritlal Seth, K. M. Haribhai Bhimbhai Naik
- (112) Order No. VCT/SR/23/74 dated the 26th June, 1974 in the case of Shri Amarsinha Ranchod Solanki and Others, Garadhia Tal, Savali.
- (113) Order No. VCT/SR/95/73 dated the 5th July, 1974 in the case of Shri Motibhai Kalidas Patel and Others.
- (114) Order No. VCT/SR/16/73 dated the 5th July, 1974 in the case of Shri Light Publication Ltd., Baroda.
- (115) Order No. VCT/SR/115/74 dated the 6th July, 1974 in the case of M/s. Fluid Controls, Baroda.
- (116) Order No. VCT/SR/114/74 dated the 6th July, 1974 in the case of M/s. Allied Castings, Baroda.
- (117) Order No. VCT/SR/112/74 dated the 6th July, 1974 in the case of M/s. Jyoti Limited, Baroda.
- (118) Order No. VCT/SR/34/73 dated the 6th July, 1974 in the case of Shri Suryakant Somabhai Patel.
- (119) Order No. VCT/SR/92/73 dated the 10th July, 1974 in the case of Shri S. P. Purohit, Attorney, Dhir Krishi Mangal-Society, Baroda.
- (120) Order No. LND-2-C 1481 dated the 26th June, 1974 in the case of Unity Industries, Junagadh, Junagadh.
- (121) Order No. VCT/SR/365 dated the 11th July, 1974 in the case of S. K. Industrial Coop. Service Society Ltd., (Proposed) Surat.
- (122) Order No. CH/VCT/SR-2/1974 dated the 1st June, 1974 in the case of M/s. Dayaram Metal Works Pvt., Ltd., Bellimora
- (123) Order No. CH/VCT/SR-31/74 dated the 8th July, 1974 in the case of the Amalgamated Electricity Co., Ltd., Bulsar
- (124) Order No. CH/VCT/SR/18/73 dated the 15th July, 1974 in the case of Ram Rolling Mills Pvt. Ltd., Navasari
- (125) Order No. LND/NA/M/1272 dated the 29th May, 1974 in the case of M/s Rajdeep Ceramic Industries, Manari, Tal, Mehsana.
- (126) Order No. LND/NA/WS/969 dated the 16th July, 1974 in the case of Bal Jadiben, W/o. Gangaram Laludasa, The Proprietor of N. K. Brother, Unza Tal, Sidhpur.
- (127) Order No. TNC/VCT/SR-195/, WS/7346 dated the 13th May, 1974 in the case of Patel Export Co., Nadiad.
- (128) Order No. TNC/VCT/SR-212 dated the 20th May, 1974 in the case of Shri Rajendra Prasad Ishwarbhai Patel.
- (129) Order No. TNC/VCT/SR-72/, WS 735 dated the 31st May, 1974 in the case of Shri R. J. Patel of Umreth, Holding Powers of Attorney from Maniben W/o Punjabhai Jedhabhai Patel.
- (130) Order No. TNC/VCT/SR/77/WS/ 3637 dated the 31st May, 1974 in the case of Shri Chhotabhai Punjabhai Patel, Nadiad.
- (131) Order No. TNC/VCT/SR-111/WS/7396 dated the 31st May

- 1974 in the case of Shri Chandrakant Chunilal of Umroth Tal. Anand.
- (132) Order No. TNC/VCT/SR. 166/73 dated the 31st May, 1974 in the case of Shri Ambalal Hathibhai Patel, Pipal Tal. Nadiad.
- (133) Order No. TNC/VCT/SR-178/WS/7388 dated the 31st May, 1974 in the case of M/s. Nadiad Wire Netting Industries, Nadiad.
- (134) Order No. TNC/VCT/SR-87/WS/7422 dated the 7th June, 1974 in the case of Borsad Oil Mill, Borsad.
- (135) Order No. TNC/VCT/SR. 140/WS/7235 dated the 28th June, 1974 in the case of Borsad Taluka Cooperative Cotton Sale and Jinning and Pressing Society Borsad.
- (136) Order No. TNC/VCT/SR-92/WS/7532 dated the 28th June 1974 in the case of Eliraben, D/o Dudhubhai Jivabhai, Khadana Tal, Pefland.
- (137) Order No. TNC/VCT/SR-298/WS/7541 dated the 4th July, 1974 in the case of Shri Pitambaradas Jagjivandas Dalwadi, Nadiad.
- (138) Order No. TNC/VCT/SR-218/WS/7473 dated the 11th June, 1974 in the case of Shri Vijyakumar Chhanganlal Mohji, Tal, Mehmabad.
- (139) Order No. TNC/VCT/SR-216/WS/7471 dated the 11th June, 1974 in the case of Shri Ganeshyambhai Gulabsing Vaghela Mahij.
- (140) Order No. TNC/VCT/SR-217/WS 7472 dated the 11th June, 1974 in the case of Shri Ambalal Nagjibhai Patel, Mahiji, Tal, Mehmabad.
- (141) Order No. TNC/VCT/SR-240/WS/7467 dated the 11th June, 1974 in the case of Shri Vakhjibhai Lallubhai Patel, Nadiad.
- (142) Order No. TNC/VCT/SR-196/WS/5524 dated the 11th June 1974 in the case of Anand Taluka Coop. Cotton and Jinning and Pressing Society, Ltd., Anand.
- (143) Order No. TNC/VCT/SR. 78 dated the 11th June, 1974 in the case of Shri Chhotabhai Gokaibhai, Narsanda, Nadiad.
- (144) Order No. TNC/VCT/SR-210 dated the 12th July 1974 in the case of M/s. Patel and Co., Borsad.
- (145) Order No. TNC/VCT/SR-209/WS, dated the 12th July, 1974 in the case of M/s. Mukesh & Co. Borsad.
- (146) Order No. TNC/VCT/SR 103/WS dated the 12th July, 1974 in the case of Anand Patel Truck Factory, Anand.
- (147) Order No. TNC/VCT/SR. 250/WS 7916 dated the 12th July, 1974 in the case of Uttarsanda Kalavan Mandal, Uttarsanda.
- (148) Order No. TNC/VCT/SR. 125/WS/4004 dated the 15th July, 1974 in the case of Power Cables Pvt. Ltd., Nadiad.
- (149) Order No. VCT/V/1433 dated the 10th May, 1974 in the case of Emergency Mechanic Works Surendranagar.
- (150) Order No. VCT/V/57/74 dated the 14th May, 1974 in the case of Shri D. C. Industries Ltd., Limbdi.
- (151) Order No. VCT/V/1509/73 dated the 20th May, 1974 in the case of Shri Bharat Jinning and Pressing Factory, Surendarnagar.
- (152) Order No. VCT/V/56/74 dated the 10th June, 1974 in the case of Shri Saurashtra Steel Industries Ltd. Surendranagar
- (153) Order No. VCT/V/475/74, dated the 21st June, 1974 in the

case of M/s Amba Mechanic works, Surendranagar.

(154) Order No. VCT/V/2968 dated the 27th June, 1974 in the case of Shri Mahavir Mandal Industries, Surendranagar.

(155) Order No. VCT/V/1117 dated the 6th July, 1974 in the case of Shri Surendranagar Udyog-nagar Sahakari Mandali Ltd., Surendranagar.

(156) Order No. VCT/V/1788 dated the 12th July, 1974 in the case of Shri Khatki Umarbhai Kalubhai.

(157) Order No. VCT/V/1637 dated the 15th July, 1974 in the case of M/s. Suketu Textiles, Surendranagar.

(b) A statement (Hindi and English version) showing (i) reasons for delay in laying the above Orders, and (ii) for not laying the Hindi versions thereof.

[Placed in Library. See No. LT-8365/74.]

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, kindly see Item No. 2, sub-para (ii) (1). The order is dated 29th November 1973. The subsequent two orders are also dated 29th November 1973. These should have come long ago before this House.

MR. SPEAKER: Which number is this?

SHRI JYOTIRMOY BOSU: We had the Budget Session. They had imposed President's Rule long ago. What was this hon Minister doing, sitting in his room? Does he not look after his work? I have grave doubts.

MR. SPEAKER: You just raise your objection.

SHRI JYOTIRMOY BOSU: Sir, he should explain this.

श्री भोला पास्वान शास्त्री : कारण तो दिया है, उन को समझना चाहिए। कारण यह है कि 9 फरवरी, 1974 को गुजरात में प्रेसीडेंट्स रूल लागू हुआ। वहाँ से 29 जुलाई, को हमारे वहाँ खबर आई। 29 जुलाई के बाद सदन का सेशन नहीं था, उसके बाद यही सेशन हो रहा है। 19 अगस्त को हमने पार्लियामेंट में पेश करने के लिए भेज दिया। इसलिए गवर्नमेंट की तरफ से धीरे धीरे विभाग की तरफ से कोई भूल नहीं हुई है।

श्री शंकर बवाल सिंह (चतरा) : मेरा व्यवस्था का प्रश्न है। मेरा कहना है कि हिन्दी में इस को इन्होंने नहीं रखा है। मैं जानना चाहता हूँ कि हिन्दी में इन का विवरण कब तक आएगा, यह मंत्री महोदय बताएं।

श्री भोला पास्वान शास्त्री : दो सवाल उठाए गए हैं। एक तो यह कि फरवरी-मार्च में सेशन था, उस में क्यों नहीं रखा गया? गुजरात में जिस वक्त प्रेसीडेंट्स रूल लागू हुआ, गवर्नमेंट की स्थिति साधारण नहीं थी इसलिए कागजात मेरे पास नहीं आए।

श्री ज्योतिर्मय बसु : क्यों नहीं आया?

श्री भोला पास्वान शास्त्री : इसलिए नहीं आया कि वहाँ पर प्रेसीडेंट्स रूल लागू हुआ, जब प्रेसीडेंट्स रूल लागू होता है, गवर्नमेंट में चेंज होता है तो कुछ दिक्कतें होती हैं, उस को सभालना पड़ता है। . . . (व्यवधान) . . .

जहाँ तक हिन्दी का सवाल है यह बात ठीक है कि हिन्दी में आना चाहिए। लेकिन गवर्नमेंट का आर्डर है धीरे धीरे मिनिसट्री का आर्डर है कि जो लोकल भाषा है जैसे गुजराती में पब्लिकेशन हुआ है, हिन्दी में नहीं हुआ है, हम यह नहीं कहते हैं कि हिन्दी में नहीं आना चाहिए, लेकिन इतना वास्तुगिनस वेपर